

**HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION
Imphal, the 25th May, 2023

No. HCM/I-4/76-Estt.(IX)/Pt./ 10866 . : In supersession of earlier notifications in this regard and in view of the current law and order situation and taking into consideration the inability of some judicial officers to remain present in their respective stations, the High Court of Manipur is pleased to order that the officer mentioned in Column No.2 of the table given below shall look after the Courts/office given in corresponding Column No.4 until further order.

Sl. No.	Name of the Judicial Officer(s)	Present posting	To look after
(1)	(2)	(3)	(4)
1.	Shri Nongthombam Keertichand Singh	District & Sessions Judge, Senapati	District & Sessions Judge, Bishnupur and Family Court, Bishnupur
2.	Shri Lamkhanpao Tonsing	Judge, Family Court, Manipur and i/c Family Court, Imphal East	District & Sessions Judge, Churachandpur
3.	Shri Letkho Kipgen	District & Sessions Judge, Bishnupur	District & Sessions Judge, Senapati
4.	Shri Kh. Ajit Singh	District & Sessions Judge, Churachandpur	Judge, Family Court, Manipur & Family Court, Imphal East
5.	Shri Janggoulen Haokip	Chief Judicial Magistrate, Imphal West	CJM-cum-Civil Judge (Sr.Divn.), Churachandpur
6.	Ms. Masana E. Panmei	CJM-cum-Civil Judge (Sr.Divn.), Thoubal	Will look after CJM-cum-Civil Judge (Sr. Divn.), Chandel in addition to her normal duty
7.	Ms. Bineshwori Maibam	CJM-cum-Civil Judge (Sr.Divn.), Churachandpur and looking after JMFC-cum-Civil Judge (Jr.Divn.), Churachandpur	Chief Judicial Magistrate, Imphal West
8.	Ms. Kimneingah Kipgen	CJM-cum-Civil Judge (Sr.Divn.), Chandel	Secretary, DLSA, Senapati

9.	Ms. Sarungbam Mangaleibi Devi	JMFC-cum-Civil Judge (Jr. Divn.), Moreh	Will look after JMFC-cum-Civil Judge (Jr.Divn.), Imphal West – II in addition to her normal duty
10.	Ms. Ningombam Sofiarani Devi	JMFC-cum-Civil Judge (Jr. Divn.), Kangpokpi	JMFC-cum-Civil Judge (Jr.Divn.), Thoubal
11.	Ms. Nemkholam Lhungdim	JMFC-cum-Civil Judge (Jr. Divn.), Kamjong i/c JMFC-cum-Civil Judge (Jr. Divn.), Thoubal	JMFC-cum-Civil Judge (Jr. Divn.), Churachandpur
12.	Shri Robert Lhungdim	Deputy Registrar (Judicial), High Court of Manipur i/c JMFC-cum-Civil Judge (Jr.Divn.), Imphal West – II	JMFC-cum-Civil Judge (Jr. Divn.), Kangpokpi

Officers at Sl. No.5 and No.11 will proceed to the corresponding stations given in column no.(4) within 10 days. Until then, Notification No. HCM/I-4/76-Estt(IX)/Pt./ dated 17th May, 2023 will remain in force.

After arrival of the officer at Sl. No.5 namely Shri Janggoulen Haokip at his station at Churachandpur, Ms. Margareth Niangsiamkim, who is currently looking after court of CJM/Civil Judge (Sr. Divn.) Churachandpur and JMFC/ Civil Judge (Jr. Divn.) Churachandpur, will proceed to her station at CJM/CJSD Senapati within 10 days. Until Ms. Margareth Niangsiamkim arrived at her station at Senapati, Ms. Kimneingah Kipgen shall look after the Court and office of CJM/ Civil Judge (Sr. Divn.) Senapati.

This order shall come into immediate effect.

By Orders etc.,

Sd/-

(YUMKHAM ROTHER)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Endt. No. HCM/I-4/76-Estt.(IX)/Pt./

Dated 25th May, 2023

Copy to:

1. Pr. S. to Hon'ble The Acting Chief Justice, High Court of Manipur.
2. P. S. to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur
3. P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, High Court of Manipur
4. The Registrar (Judl./Vigilance/(Admn), High Court of Manipur
5. All the District & Sessions Judges, Manipur/Judge, Special Court (ND&PS)/(ND&PS)(FTC), Manipur/ Family Courts/The Presiding Officer (MACT/Revenue Tribunal), Manipur
6. The Member Secretary, MASLSA, Lamphelpat Court Complex
7. The Government Advocates, Government of Manipur
8. The Deputy Solicitor General of India, High Court of Manipur
9. The President, High Court Bar Association of Manipur
10. The President, AMBA, Manipur
11. The Joint Director, Manipur Judicial Academy
12. The Joint Registrar (Judl./Admn.PM&P), High Court of Manipur
13. The Deputy Registrar (Judl./ACs &P/Admn.), High Court of Manipur
14. All the Assistant Registrars/Court Managers, High Court of Manipur
15. The Librarian-cum-Research Officer, High Court of Manipur
16. The System Analyst, High Court of Manipur
- For uploading the same on official website
17. All the Supdt./Stamp Reporter/Court Officers/Protocol Officer, High Court of Manipur
18. The Notice Board/Order Book.



**REGISTRAR GENERAL
HIGH COURT OF MANIPUR**